

**THE HIGH COURT GENDER SENSITISATION AND INTERNAL  
COMPLAINTS COMMITTEE-II FOR MADURAI BENCH OF MADRAS  
HIGH COURT, MADURAI (GSICC-II)**

**The Name of Chairperson and Members of GSICC-II  
with effect from 26.07.2019**

1.	The Hon'ble Mrs.Justice J.Nisha Banu	Chairperson
2.	The Hon'ble Mrs.Justice R. Tharani	Member
3.	The Hon'ble Mrs.Justice T. Krishnavalli	Member
4.	Mr.V.S. Karthi, Advocate, Madurai Bench of Madras High Court, Madurai	Member
5.	Mr. S.Suresh Kumar Isaac Paul, Advocate, Madurai Bench of Madras High Court, Madurai	Member
6.	Mr. R.Gandhi, Advocate, Madurai Bench of Madras High Court, Madurai	Member
7.	Mrs. N.Krishnaveni, Senior Advocate, Madurai Bench of Madras High Court, Madurai	Member
8.	Mr. K.Samidurai, Advocate, Madurai Bench of Madras High Court, Madurai	Member
9.	Ms. J.Anandhavalli, Advocate, Madurai Bench of Madras High Court, Madurai	Member
10.	Mrs.C.B.Meena, Additional Registrar (I.T&Statistics), Madurai Bench of Madras High Court, Madurai.	Member / Member Secretary
11.	Ms. R.Kayalvizhi, Social Activist, Madurai.	Member
12.	Miss. Mercy Premila, Advocate Clerk, Madurai Bench of Madras High Court, Madurai.	Member

*C.B.Meena*

Member Secretary/

Additional Registrar (I.T & Statistics)

Madurai Bench of Madras High Court

Madurai